

PLATINUM OCEAN ENERGY LIMITED (NOW KNOWN AS INNOVENTURE VENTURE LIMITED)

**Registered Office at 153, Maker Chambers III, Nariman Point, Mumbai -400 021,
Tel. No. 022-2281 5665 Fax No. 022-2288 6609**

This Corrigendum to the Public Announcement ('Corrigendum to PA') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Mr. Chandu L. Chavan (the 'Acquirer') and Mr. Ravindra W. Katre (PAC1), Mr. Sanjay H. Waghulade (PAC2), Mr. Parag M. Mulye (PAC3), Mr. Sanjay T. Bhade (PAC4), Mr. Shivaji R. Katke (PAC5), Aim Filtertech Pvt. Ltd. (PAC6), Opal Luxury Time Products Pvt. Ltd. (PAC7), Membrane Filters (India) Pvt. Ltd. (PAC8) & Geneombio Technologies Pvt. Ltd. (PAC9) (Collectively known as PACs) in respect of the Open Offer to the equity shareholders of Platinum Ocean Energy Limited (Now Known as Innoventure Venture Limited) (the 'Target Company') pursuant to and in compliance with Regulation 10 and Regulation 12 and other provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the 'Regulations'). This Corrigendum to PA is issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCRII/TO/36234/2011 dated November 28, 2011 and should be read in conjunction with the original Public Announcement ('PA') appeared in The Financial Express, Jansatta and Navshakti on August 09, 2011 (Tuesday).

The terms used in this Corrigendum to PA have the same meaning assigned to them in PA issued earlier, unless otherwise specified.

The Equity Shareholders of the Target Company are requested to kindly note the following changes:

1) The revised activity schedule of the Offer is as follows:

Activity	Original		Revised	
	Date	Day	Date	Day
Date of Public Announcement	August 09, 2011	Tuesday	August 09, 2011	Tuesday
Specified Date	September 07, 2011	Wednesday	September 07, 2011	Wednesday
Last date for a Competitive Bid, if any				
Date by which Letter of Offer will be	August 30, 2011	Tuesday	August 30, 2011	Tuesday
dispatched to the Shareholders	September 20, 2011	Tuesday	December 07, 2011	Wednesday
Date of opening of the Offer	September 30, 2011	Friday	December 12, 2011	Monday
Last date for Revising the Offer				
Price / Number of Equity Shares	October 10, 2011	Monday	December 22, 2011	Thursday
Last date for Withdrawing acceptances				
tendered by shareholders	October 14, 2011	Friday	December 28, 2011	Wednesday
Date of closing of the Offer	October 19, 2011	Wednesday	December 31, 2011	Saturday
Date by which the acceptance/ rejection				
would be intimated and the corresponding				
payment for the acquired shares and/or				
share certificate for the rejected shares will				
be dispatched	November 03, 2011	Thursday	January 14, 2012	Saturday

2) Change in PACs:

The Acquirer hereby includes Aim Filtertech Pvt. Ltd., Opal Luxury Time Products Pvt. Ltd., Membrane Filters (India) Pvt. Ltd. & Geneombio Technologies Pvt. Ltd. in PAC category along with Mr. Ravindra W. Katre, Mr. Sanjay H. Waghulade, Mr. Parag M. Mulye, Mr. Sanjay T. Bhade and Mr. Shivaji R. Katke.

3) Change in the name of the Company:

The name of the company has been changed from Platinum Ocean Energy Limited to Innoventure Venture Limited and has received the fresh certificate of incorporation dated September 27, 2011.

The detailed information regarding above stated will be provided in the letter of offer that will be sent to the shareholders whose names appear on the register of members as on specified date i.e. September 07, 2011

All the other terms and conditions remain unchanged.

The Acquirer & PACs accepts full responsibility severally and jointly for the information contained in this Corrigendum to PA and also for the fulfillment of its obligations of the Acquirers laid down in the Regulations.

A copy of this Corrigendum to PA will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirer and PACs:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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Date: December 03, 2011

Place: Pune